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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 40/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Shri Vijay Nanalal Shah  
V/s.  
M/s. Anchor Paper Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Phuige Merchant	Associate	
	1/3 Apoc law partners		
	for respondents		

*Phuige*

2	Adv. Uttam Kumar i/b	Adv for	
	M/s. Law Counsellors	the petitioner.	

*Uttam Kumar*

**ORDER**

**TCP No.40/397-398/NCLT/MB/MAH/2009**

At request of the Petitioner side, list this matter on 11.12.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)